

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2632  
ANSWERED ON:04.12.2009  
POWER GENERATION FROM TEHRI POWER PLANT  
Sainuji Shri Kowase Marotrao

**Will the Minister of POWER be pleased to state:**

- (a) whether the Tehri power plant has started generating power at its full capacity;
- (b) if so, the details of power allocated to different States from the plant;
- (c) whether due compensation has been paid to the people displaced as a result of construction of the Tehri dam and all the arrangements have been made for their resettlement and rehabilitation;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a): Yes, Madam. The Tehri Power Plant has started generating power at its full capacity (1000 MW).

(b): Details of power allocation to beneficiary states are as under:

1. Uttar Pradesh      374 MW

2. Uttarakhand      147 MW (including 12% free power)

3. Chandigarh      06 MW

4. Rajasthan      75 MW

5. Himachal Pradesh      28 MW

6. J&K      48 MW

7. Punjab      77 MW

8. Haryana      43 MW

9. Delhi      103 MW

Remaining 10% un-allocated power is allocated by Northern Region Power Committee (NRPC) on the recommendations of Central Electricity Authority.

(c): Due compensations have been paid to each project affected family (PAFs) as per their entitlement and as per approved Rehabilitation Policy, 1998 formulated for Tehri Dam Project. However, arrangements for resettlement of 90 families due to demarcation of new survey line is under process. Notification under Section 4 of the Land Acquisition Act has been issued and notification under Section 6 is under process. Allotment of plots to the families has been made.

All entitled project affected families (PAFs) have been resettled at various Rehabilitation sites where all infrastructure facilities have been created at project cost.

(d): Following Rehabilitation sites have been developed at Project cost where all infrastructure facilities have been created for oustees of Tehri Dam Project.

#### URBAN

1. New Tehri Town.
2. Ajabpur Kalan (Distt. Dehradun).
3. Nehrupuram (Distt. Dehradun).
4. Kedarpuram (Distt. Dehradun).
5. Rishikesh.

#### RURAL

1. Bhaniyawala (Distt. Dehradun).
2. Raiwala (Distt. Dehradun).
3. Attak Farm (Distt. Dehradun).
4. Banjarawala (Distt. Dehradun).
5. Parwal (Distt. Dehradun).
6. Dehrakhas (Distt. Dehradun).
7. West Hope Town (Distt. Dehradun).
8. Central Hope Town (Distt. Dehradun).
9. Phulsani (Distt. Dehradun).
10. Pashulok (Distt. Dehradun).
11. Pathri Roh, Suman Nagar, (Distt. Haridwar).
12. Ranipur Roh, Shivalik, (Distt Haridwar).
13. Pathri Block-1 (Distt. Haridwar).

14. Pathri Block-2 (Distt. Haridwar).

15. Pathri Block-3 (Distt. Haridwar).

16. Pathri Block-4 (Distt. Haridwar).

17. Roshanabad (Distt. Haridwar).